

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Lata Export Apparels Private Limited Date of Commencement of Liquidation: 10-04-2019; List of Stakeholders as on Date: 08-03-2021; Name of IP: Mr. Mukesh Khathuria; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	562900	1	562900				NA
2	Liquidation costs incurred till date		530837		530837				NA
3	Secured financial creditors	1	108012023	1	107222872				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	195	14808726	193	8187673				NA
6	Operational creditors (Employees)	11	1151162	11	1020364				NA
7	Operational creditors (Government Dues)	7	25851388	7	8424999				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	6519232	1	5918091				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		216	157436268	214	131867736	0	0	0	